

(TO BE PUBLISHED IN THE GAZETTE OF INDIA, PART 1 SECTION 2)

No.K-13027/01/2019-US.II  
Government of India  
Ministry of Law and Justice  
(Department of Justice)

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Jaisalmer House, 26, Man Singh Road,  
NEW DELHI-110 011, dated 30<sup>th</sup> January, 2019.

**NOTIFICATION**

In exercise of the powers conferred by clause (1) of Article 222 of the Constitution of India, the President, after consultation with the Chief Justice of India, is pleased to transfer Shri Justice Pramath Patnaik, Judge of the Jharkhand High Court, as a Judge of the Orissa High Court and to direct him to assume charge of his office in the Orissa High Court on or before 13<sup>th</sup> February, 2019.

  
30/1/2019

(Rajinder Kashyap)

Joint Secretary to the Government of India  
Tele: 2338 3037

To

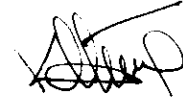
The Manager,  
Government of India Press,  
Minto Road,  
New Delhi-110002.

No. K. 13027/01/2019-US.II

Dated 30.01.2019

Copy to:-

- 1 Shri Justice Pramath Patnaik, Judge, Jharkhand High Court, Ranchi.
- 2 The Secretary to the Governor of Jharkhand, Ranchi.
- 3 The Secretary to the Chief Minister of Jharkhand, Ranchi.
- 4 The Secretary to the Chief Justice, Jharkhand High Court, Ranchi.
- 5 The Chief Secretary, Government of Jharkhand, Ranchi.
- 6 The Registrar General, Jharkhand High Court, Ranchi.
- 7 The Accountant General, Jharkhand, Ranchi.
- 8 The Secretary to the Governor of Odisha, Bhubaneswar.
- 9 The Secretary to the Chief Minister of Odisha, Bhubaneswar.
- 10 The Secretary to the Chief Justice, Orissa High Court, Cuttack.
- 11 The Chief Secretary, Government of Odisha, Bhubaneswar.
- 12 The Registrar General, Orissa High Court, Cuttack.
- 13 The Accountant General, Odisha, Bhubaneswar.
- 14 The President's Secretariat, (CA.II Section), New Delhi.
- 15 PS to Principal Secretary to the Prime Minister, New Delhi.
- 16 Registrar (Conf.), O/o Chief Justice of India, 5, Krishna Menon Marg, New Delhi.
- 17 PS to ML&J/PS to MoS(L&J)/PSO to Secretary(J)/JS(RKK)/DS(ANS)/US.II/SO(Desk)
- 18 Technical Director, NIC, Department of Justice, with a request to upload on the Website of the Department ([www.doj.gov.in](http://www.doj.gov.in)).



(K.C. Thang)

Deputy Secretary to the Government of India  
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